

## GOVERNMENT OF SIKKIM LAW & PARLIAMENTARY AFFAIRS DEPARTMENT GANGTOK

THE SIKKIM LEGISLATIVE MEMBERS (PAYMENT OF PENSION AND MEDICAL ALLOWANCES) AMENDMENT BILL, 2024.

(BILL NO. 08 OF 2024

A

BILL

further to amend the Sikkim Legislative Members (Payment of Pension and Medical Allowances) Act, 1984.

Be it enacted by the Legislature of Sikkim on the Seventy-fifth year of Republic of India as follows:-

| Short title, extent and commencement  | 1. | (1) | This Act may be called the Sikkim Legislative Members (Payment of Pension and Medical Allowances), (Amendment) Act, 2024   |
|---|----|-----|--|
| Commencement  |    | (2) | It shall come into force at once.  |
| Substitution of reference to certain expression by certain other expression | 2. |     | In the Sikkim Legislative Members (Payment of Pensions and Medical Allowance) Act, 1984, throughout the Principal Act, unless otherwise expressly provided, for the words "The Sikkim Legislative Members (Payment of Pension and Medical Allowance) Act" wherever they occur, the words "The Sikkim Legislative Assembly Members (Payment of Pension and Medical Allowances) Act" shall be substituted. |

## STATEMENT OF OBJECTS AND REASONS

This amendment is made due to technical error detected in The Sikkim legislative Members (Payment of Pension and Medical Allowances) Amendment Act, 2018 wherein the word "Assembly" was inadvertently missed in the nomenclature (Amended) vide Notification No.08/LD/18, dated 13.06.2018 and published in the Gazette No.319 dated 14th June, 2018.

(K.N. LEPCHA)

MINISTER-IN-CHARGE,

PARLIAMENTARY AFFAIRS DEPARTMENT,

GOVERNMENT OF SIKKIM.

Kunga Nima Leptho
Minister
Education Deptt., Health & FW Deptt.,
FINANCIAL MENEO READED UMA Deptt.
Government of Sikkim, Gangtok

(The Bill does not involve any financial expenditure from the consolidated fund of the State)

MEMORANDUM REGARDING DELEGATED LEGISLATION

NIL